

Regarding Welfare of labourers of Neyveli Lignite Corporation

DR. M. K. VISHNU PRASAD (CUDDALORE): Madam Chairperson, thank you for giving me an opportunity to speak on a matter of urgent public importance.

Neyveli Lignite Corporation is a PSU functioning in my Cuddalore parliamentary constituency. It is coming under Navratna enterprise. It is yielding a profit of around Rs. 2000 Crore per annum. As many as 25,000 employees were working in this Company which earns a profit of Rs 2000 crore, but today this Company has only 10,000 employees. From 25,000 labourers it has come down to 10,000 labourers. This includes the Company employees and Contract employees. At the time of converting these contract workers as company employees, a medical fitness certificate is required to be submitted. They need a medical examination certificate in order to become company labourers from contract labourers. But we must admit that the health of these contract labourers is affected due to their hard and continued work in this Company, NLC for last 30 years and above. It has taken a toll on their health due to working in NLC for 30 years. Under these circumstances, why this medical certificate is required when they have already invested 30 years of service?

माननीय सभापति : माननीय सदस्यगण, सभी माननीय सदस्य एक-एक मिनट में अपनी बात पूरी करें ।

DR. M. K. VISHNU PRASAD: I have not completed even in one minute.

माननीय सभापति : सभी माननीय सदस्यों को अपनी-अपनी बात रखनी है । आप जल्दी अपनी बात कंप्लीट कीजिए ।

DR. M.K. VISHNU PRASAD: Madam, I have not even completed one minute, not even 30 seconds. Please allow me to speak. At this circumstance, insisting on a medical certificate is not required. Moreover, it is only for another 2-3 years they are going to be the company labourers. Therefore, this Union Government should rethink about asking for a Medical Certificate. When new labourers are not employed, why the retired people, almost 50 to 100 Retired persons are reemployed and given an opportunity again in the name of Advisors? When there is no new recruitment, why they are again giving an opportunity? Instead of that, any new people can be given an opportunity, so that new people also will get employment and also, they will get salary and their livelihood will be taken care. So,

I urge upon this Union government to consider all these points and take proper action.

Thank you for this opportunity.

माननीय सभापति : माननीय सदस्य, श्री अशोक कुमार रावत ? उपस्थित नहीं ।

? (व्यवधान)